

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Notice issued to
all nupts.

h
10/01/07

h
10/11/07
50/07

Adm. not back.
Mr. SA Jina,
Asst. has appear
for nupts.

For counter.

h
14/02/07 Regr

Order dt. 15/02/07

Applicant is
absent on call. At
the request of
Ld. ASC 06 when
time is allowed
to file counter.
Adm. to 05/04/07
for counter.

h
15.02.07

Dy. Registrar.

Memo filed for
withdrawal of O.A.

For order.

Bench

Copies of order

dt. 26.02.07 prepared
for counsel for
both side

h
27/02/07

h
27/02/07
50/07

Order dt. 26/02/07

The Applicant files one
Memo to withdraw the ~~Order~~
Application in order to pursue
this case before the ~~Authorities~~
and seeks permission. Having
heard both the parties the case
is dismissed ~~and~~ ^{as} withdrawn
~~accordingly~~.

M.A. filed by Respondent
seeking time for filing of
Counter has become infructuous
and is treated as disposed of
accordingly.

h
Member (A)

h
Vice-Chairman